

[Shri Heda]

fore, it is not a good plea that at this moment we should go out of the Commonwealth, and I strongly oppose that move, and I support the Government's line of action in remaining in the Commonwealth. Whatever benefits accrue to us by being in the Commonwealth, we should get, and whatever differences there are, we should face them.

Let us not forget that even Shri Malaviya said that we must go out of the Commonwealth if the Conservative Party came to power. Let us not make this distinction between the Labour Party and the Conservative Party. It is a well known fact that Labour is and has all along been more friendly to India, but let us not forget that at the time of trial the Conservative Prime Minister, Mr. Macmillan, had made the magnificent statement that they would help India with everything possible, that he would even send their men.

Ranga had referred to Malaysia and he said that we had not lent our support to Malaysia, and that thereby we had done a grievous wrong. It is wrong, it is incorrect.

**Mr. Speaker:** When the Members feel that they should mention the name of another Member, there ought to be something added to it, hon. Member or Shri at least.

**Shri Heda:** So far as Prof. Ranga is concerned, he knows very well that I have nothing but respect for him.

**Mr. Speaker:** It is not a private affair between him and Prof. Ranga.

**Shri Joachim Alva (Kanara):** You are right about that point. We should be uniform in addressing Members, either as Shri or hon. Member, or Mr. We sometimes call them by name, but in the House of Commons they say "Hon. Member from so-and-so constituency", just to see that they do not fall foul of each other.

**Mr. Speaker:** Either "hon. Member" or at least "Shri".

**Shri Hem Barua (Gauhati):** I think "Mr." is better.

**Shri Heda:** We are very friendly towards Malaysia, and there is no doubt about it. We are very grateful to Malaysia's Prime Minister, Tunku Abdur Rahman, for the magnificent statement which he made at the time of our peril. He knows our friendly sentiments, and he knows that when the time comes, we will help him. But the point is that we have a certain role to play, and that role we are playing, and because of that role, we are not coming out openly, but it does not create any misunderstanding in the other Government. In the circumstances, it is not correct for any Member, and much more so, for a leader of an Opposition Party, to make such a statement which is likely to create misunderstandings among the ordinary people of India and Malaysia who may not know the intricacies of the different roles that friendly nations have to play.

With these words, I support the foreign policy of the Government.

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#### PAPER LAID ON THE TABLE

STATEMENT REGARDING PRODUCTION AND PRICE CONTROL ON VARIETIES OF CLOTH OF MASS CONSUMPTION

**The Minister of Commerce (Shri Manubhai Shah):** I beg to lay on the Table a statement regarding production and price control on varieties of cloth of mass consumption. [Placed in Library. See No. LT-3250/64].

**Mr. Speaker:** He was going to hold a press conference. Therefore, he thought it fit that he should place it on the Table.

**Shri Hari Vishnu Kamath:** Now he is free to go to the press.

**Mr. Speaker:** How long is the Minister of External Affairs going to take for his reply? Shall I call him at 4 o'clock.?

**The Minister of External Affairs (Shri Swaran Singh):** It would be all right.

**Shri Nath Pai (Rajapur):** Like the anticipatory bail, he has given an anticipatory reply already.

**Mr. Speaker:** I thought it would be worth while having even that much, because if he had gone to the press conference first, we would have taken exception to that.

**Shri Nath Pai:** I have to offer a clarification. When Shri Manubhai Shah started this new precedent, in response to your many directions that if any important statement is to be made pertaining to policy, this is the forum where it should come, and I congratulated him. When you asked the Foreign Minister about time, I said he had already taken sufficient time—not that I do not like to hear him—and that he had made an anticipatory reply, anticipating points.

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MOTION RE: INTERNATIONAL  
SITUATION—contd.

**Mr. Speaker:** Now there would be several points raised by Members, and he has to reply to them. If he does not specifically give a reply, then too they would take objection.

**Shri Indrajit Gupta (Calcutta South West):** On the previous day, several hon. Members had requested you to consider extending the time of this debate a little. We started very late today too. You may kindly see to it that he might reply at 5 instead of 4 o'clock. It is already 1 o'clock and there are many people to speak still.

**Mr. Speaker:** He has also to go away and I must consult his convenience also.

**The Minister of External Affairs (Shri Swaran Singh):** I am prepared to surrender another 15 minutes.

**Shri Nath Pai (Rajapur):** I have a serious point. We should put in longer hours of work at least to deserve the increased salary!

**Mr. Speaker:** This is for hon. Members to decide, not for me alone, as to which precedes the other, whether it is because they were working more, they have got the increased salary, or because they have got increased salary they should put in more work!

I would request hon. Members to condense their remarks within 15 minutes.

**Shri Hari Vishnu Kamath:** Would you be so good as to call him at 5 o'clock?

**Shri Indrajit Gupta:** He is willing.

**Mr. Speaker:** He says he surrenders 15 minutes.

**Shri Hari Vishnu Kamath:** Make it 4-30, a *via media*.

**Shri Swaran Singh:** I am prepared to start at 4.30, but if it spills over by 15 minutes or so, then the House might show indulgence.

**Shri Hari Vishnu Kamath:** We might push the half-hour discussion to tomorrow.

**Mr. Speaker:** Yes, we will not take the half-hour discussion today. Acharya Kripalani. He will take fifteen minutes.

**Shri Shinkre:** The hon. Minister has covered so many points and it will be difficult for us to cover within fifteen minutes all those points.

13.00 hrs.

**Mr. Speaker:** Every hon. Member should not touch every point that had been mentioned by the Minister. They